

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION No. 1424**  
ANSWERED ON 13<sup>TH</sup> FEBRUARY 2025

**ONE DISTRICT ONE PRODUCT SCHEME**

**1424. SHRI PRAVEEN PATEL:**  
**SMT. MALA RAJYA LAXMI SHAH:**  
**SHRI MANISH JAISWAL:**  
**DR. HEMANT VISHNU SAVARA:**  
**SHRI DHARAMBIR SINGH:**  
**SHRI NABA CHARAN MAJHI:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the manner in which the Government ensure that the One District One Product approach is effectively integrated across all the districts;
- (b) whether there is any provision for providing export support to the micro food processing enterprises;
- (c) if so, the details thereof including the details of Palghar district of Maharashtra;
- (d) whether the Government proposes to extend the scope or budget of the said scheme beyond the financial year 2025-26; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

**(a):** Ministry of Food Processing Industries through Centrally-Sponsored Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme is implementing One District One Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure. As on 31<sup>st</sup> January 2025, ODOP have been approved for 726 Districts across 35 States/ UTs under the PMFME Scheme. The ODOP is approved on the basis of recommendation by the States and in consultation with Ministry of Agriculture.

**(b) & (c):** District as Export Hub (DEH) Initiative is implemented by Directorate General of Foreign Trade (DGFT) under Ministry of Commerce & Industries wherein support is provided for certification, branding, and direct market linkages with international buyers. Also, Ministry is working in coordination with Agricultural and Processed Food Products Export Development Authority (APEDA) to provide incentives to processed food exporters including micro food processors under its different schemes for Infrastructure, Quality, Market Development etc. These schemes are implemented across the country, including Palghar district of Maharashtra. Till 31<sup>st</sup> January 2025, loans for 1,22,512 micro food processing enterprises have been sanctioned out of which 282 micro food processing units have been sanctioned in the Palghar district of Maharashtra.

**(d) & (e):** As of now, there is no such proposal.